

RESUME' OF WORK DONE BY
LOK SABHA

[FOURTH LOK SABHA — FIFTH SESSION 1968]

(22nd July to 30th August, 1968)



LOK SABHA SECRETARIAT
NEW DELHI

September, 1968

P R E F A C E

This publication contains a brief resume' of
done by Lok Sabha during the Fifth Session of
Fourth Lok Sabha, 1968.

S.L. SHAKDHER,
Secretary.

New Delhi ;
September 21, 1968.

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RESUME OF WORK DONE BY LOK SABHA DURING
THE FIFTH SESSION OF FOURTH LOK SABHA

1. PERIOD OF SESSION

Date of Session	22nd July to 30th August, 1968
Number of Sittings	28
Number of sitting hours	184 hours and 21 minutes.

2. ADJOURNMENT MOTIONS

Number received	66
Number withheld outside the House	44
Number before the House	22
Number in view of the adjournment motion on subject admitted			21
Number read and discussed			

Subject	Name of Member	Date when Admitted	Date when Discussed	Decision of the House
Adjournment motion of the Government of India regarding Foreign Policy as agreed from the Soviet Union agreeing to supply including lethal weapons	Shri Pilloo Mody	22.7.68	22.7.68	Negatived

3. BILLS

A. GOVERNMENT BILLS

(i) Introduced :

- (1) The Gold (Control) Bill, 1968.
- (2) The Judges (Inquiry) Bill, 1968.
- (3) The Indian Patents and Designs (Amendment) Bill, 1968.
- (4) The Enemy Property Bill, 1968.
- (5) The Inter-State Water Disputes (Amendment) Bill, 1968.
- (6) The Army, Air Force and Naval Law (Amendment) Bill, 1968.
- (7) The Appropriation (Railways) No. 3 Bill, 1968.
- (8) The Appropriation (Railways) No. 4 Bill, 1968.
- (9) The Bihar Appropriation Bill, 1968.
- (10) The Appropriation (No.3) Bill, 1968.
- (11) The Appropriation (No.4) Bill, 1968.
- (12) The Criminal and Election Laws Amendment Bill, 1968.
- (13) The Uttar Pradesh Appropriation (No.3) Bill, 1968).
- (14) The Punjab State Legislature (Delegation of Powers) Bill, 1968.
- (15) The Madras State (Alteration of Name) Bill, 1968.

Sabha

(ii) Bills passed by Rajya/and laid on the Table :

- (1) The Central Industrial Security Force Bill, 1968.
- (2) The Special Marriage (Amendment) Bill, 1968.
- (3) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1968.
- (4) The Advocates (Amendment) Bill, 1968.
- (5) The University Grants Commission (Amendment) Bill, 1968.
- (6) The Indian Registration (Amendment) Bill, 1968.
- (7) The Bihar State Legislature (Delegation of Powers) Bill, 1968.

(iii) Referred to Joint Committee :-

- (1) The Union Territories (Separation of Judicial and Executive Functions) Bill, 1968.
- (2) The Gold (Control) Bill, 1968.
- (3) The Patents Bill, 1967.
- (4) The Insurance (Amendment) Bill, 1968.
- (5) The Criminal and Election Laws (Amendment) Bill, 1968.

(iv) Joint Committee - Motion for concurrence adopted :

The Foreign Marriage Bill, 1963.

1, 1968.

Committee - Extension of time for the presentation of Reports :

- (1) The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967 - Time extended upto the first day of the Second Week of the Budget Session (1969).
- (2) The Contract Labour (Regulation and Abolition) Bill, 1967 - Time extended upto the first day of the next Session.
- (3) The Government (Liability in Tort) Bill, 1967 - Time extended upto the last day of the next Session.
- (4) The Lokpal and Lokayuktas Bill, 1968 - Time extended upto the first day of the next Session.
- (5) The Monopolies and Restrictive Trade Practices Bill, 1967 - Time further extended upto the first day of the second week of the 66th (November-December, 1968) Session of the Rajya Sabha - Motion adopted by Rajya Sabha.
- (6) The Gold (Control) Bill, 1968 - Time extended upto the 13th August, 1968.
- (7) The Motor Vehicles (Amendment) Bill, 1965 - Time extended upto the 30th November, 1968 - Motion adopted by Rajya Sabha.

part of Joint Committee presented :

The Gold (Control) Bill, 1968.

Committees - Appointment of Members :

- (1) Shri Kota Punniah (from Rajya Sabha) appointed to the Joint Committee on Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1968, vice Shri D. Sanjivayya resigned.
- (2) (i) Shri Ram Niwas Mirdha (from Rajya Sabha) appointed to the Joint Committee on Lokpal and Lokayuktas Bill, 1968, vice Shri Harish Chandra Mathur died.
(ii) Shri Ganesh Lal Chaudhary (from Rajya Sabha) appointed to the Joint Committee on Lokpal and Lokayuktas Bill, 1968, vice Shri Awadeshwar Prasad Sinha resigned.
- (3) (i) Shri Chakrapani Shukla (from Rajya Sabha) appointed to the Joint Committee on Government (Liability in Tort) Bill, 1968, vice, Sardar Raghunath Singh Panjhzari resigned.
(ii) Shri Baij Nath Kureel appointed to the Joint Committee on Government (Liability in Tort) Bill, 1968, vice Shri Mall Mariyappa died.

Bills passed :

- (1) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1968.
- (2) The Border Security Force Bill, 1968.

- (3) The Rice-Milling Industry (Regulation) Amendment Bill, 1968, as passed by Rajya Sabha.
- (4) The Andhra Pradesh and Mysore (Transfer of Territory) Bill, 1968.
- (5) The Gold (Control) Bill, 1968, as reported by Joint Committee.
- (6) The Enemy Property Bill, 1968.
- (7) The Inter-State Water Disputes (Amendment) Bill, 1968.
- (8) The Press and Registration of Books (Amendment) Bill, 1968, as passed by Rajya Sabha.
- (9) The Banking Laws (Amendment) Bill, 1968, as reported by Select Committee.
- (10) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1968, as passed by Rajya Sabha.
- (11) The Advocates (Amendment) Bill, 1968 as passed by Rajya Sabha.
- (12) The Indian Patents and Designs (Amendment) Bill, 1968.
- (13) The Judges (Inquiry) Bill, 1968.
- (14) The Appropriation (Railways) No. 3 Bill, 1968.
- (15) The Appropriation (Railways) No. 4 Bill, 1968.
- (16) The Bihar Appropriation Bill, 1968.
- (17) The Appropriation No. 3 Bill, 1968.
- (18) The Appropriation (No.4) Bill, 1968.
- (19) The Uttar Pradesh Appropriation (No.3) Bill, 1968.
- (20) The Bihar State Legislature (Delegation of Powers) Bill, 1968, as passed by Rajya Sabha.
- (21) The Punjab State Legislature (Delegation of Powers) Bill, 1968.

(ix) Bills passed by Houses of Parliament and assented to by the President - 1968

Table:

- (1) The Appropriation (No.2) Bill, 1968.
- (2) The Finance Bill, 1968.
- (3) The Uttar Pradesh Appropriation (No.2) Bill, 1968.
- (4) The West Bengal Appropriation (No.2) Bill, 1968.
- (5) The Estate Duty (Amendment) Bill, 1968.
- (6) The Delhi Municipal Corporation (Amendment) Bill, 1968.
- (7) The Jammu and Kashmir Representation of the People (Supplement) Bill, 1968.
- (8) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1968.
- (9) The Public Provident Fund Bill, 1968.
- (10) The Bihar and Uttar Pradesh (Alteration of Boundaries) Bill, 1968.
- (11) The Central Laws (Extension to Jammu and Kashmir) Bill, 1968.
- (12) The Pondicherry (Extension of Laws) Bill, 1968.
- (13) The Civil Defence Bill, 1968.
- (14) The Rice-Milling Industry (Regulation) Amendment Bill, 1968.
- (15) The Press and Registration of Books (Amendment) Bill, 1968.
- (16) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1968.

Motion for reference of the Bill to a Joint Committee discussed together with motion for reference of the Patents and Designs (Amendment) Bill, 1968.
 Resolution by Shri Yashpal Singh re: disapproval of the Gold (Control) Bill, 1968.
 @ Discussed together with motion for reference of the Patents and Designs (Amendment) Bill, 1968.
 Committee and Statutory Resolution re: disapproval of the Indian Patents and Designs (Amendment) Ordinance, 1968.

The Advocates (Amendment) Bill, 1968.

B. PRIVATE MEMBERS' BILLS

Introduced :

- (1) The Constitution (Amendment) Bill, 1968 (Amendment of article 145) by Shri Madhu Limaye.
- (2) The Supreme Court (Additional Discretionary Powers) Bill, 1968 by Shri Madhu Limaye.
- (3) The Cantonments (Amendment) Bill, 1968 (Amendment of sections 13, 14 etc.) by Shri Madhu Limaye.
- (4) The Delimitation Commission (Amendment) Bill, 1968 (Insertion of new section 9A) by Shri Madhu Limaye.
- (5) The Indian Penal Code (Amendment) Bill, 1968 (Omission of section 124A) by Shri George Fernandes.
- (6) The Indian Penal Code (Amendment) Bill, 1968 (Omission of sections 125, 126 and 127) by Shri George Fernandes.

Committee - Evidence on Bill laid on the Table :

The Constitution (Amendment) Bill, 1967 (Amendment of article 368) by Shri Nath Pai.

Committee - Extension of time for the Presentation of the Report :

The Delhi Rent Control (Amendment) Bill, 1964 (Amendment of sections 14, 23 etc.) by Shri M.P. Bhargava - time extended upto the last day of 66th (Nov.-Dec., 1968) Session of Rajya Sabha - Motion adopted by Rajya Sabha.

Report of Joint Committee presented :

The Constitution (Amendment) Bill, 1967 (Amendment of article 368) by Shri Nath Pai.

Committee - Appointment of Member :

Shri Z.M. Kahandole appointed to the Select Committee on the Indian Penal Code (Amendment) Bill, 1967, vice Shri Mall Mariyappa died.

Committee - Extension of time for the presentation of the Report :

The Indian Penal Code (Amendment) Bill, 1967, as passed by the Rajya Sabha - time extended upto the last day of the next session.

(vii) Bill circulated for eliciting opinion thereon :

The All India Ayurvedic Medical Council Bill, 1967 by
Shri A. T. Sarma.

(viii) Bill Negatived :

The Constitution (Amendment) Bill, 1967 (Amendment of article 11)
by Shri Era Sezhayan.

(ix) Bill withdrawn :

The Constitution (Amendment) Bill, 1968 (Amendment of articles 74
163) by Shri Madhu Limaye.

(x) Bill under consideration :

The Treason Bill, 1967 by Shri Yashpal Singh.

**4. CALLING ATTENTION - STATEMENTS MADE/
LAID REGARDING NOTICES UNDER RULE
197.**

S. No.	Subject	Name of Member	Name of Minister Date of Statement
1	2	3	4
1.	Reported massive supply of arms including lethal weapons by the USSR to Pakistan and the resulting danger to India's security.	Shri D. N. Patodia	Shrimati Indira Gandhi 22.7.1968
2.	Series of unseemly incidents that took place on the 21st July, 1968 in front of the Soviet Information Centre in Delhi including tear-gassing and lathi charge on peaceful demonstrators, manhandling of women and misbehaviour with Press correspondents by the police.	Shri Atal Bihari Vajpayee	Shri Y. B. Chavan 23.7.1968

2	3	4
Outcome of the negotiations held recently with the Ex-Rulers of Princely States on the question of abolition of their privy purses and other privileges.	Shri Rajendranath Barua.	<u>Shri Y. B. Chavan.</u> 24.7.1968
Death of a woman employee of Patna Medical College Hospital and injuries to several persons in Patna and Ranchi due to lathi charge by the police in connection with the strike by the non-gazetted Government employees.	Shri Ramavatar Shastri.	<u>Shri Vidya Charan Shukla.</u> 25.7.1968
Reported cutting of tele-communication services between Shillong and the rest of the country by saboteurs on the night of the 24th July, 1968.	Shri G. G. Swell.	<u>Dr. Ram Subhag Singh.</u> 29.7.1968
Reported decision to appoint a Trade Representative of Mysore in London.	Shri Hem Barua	<u>Shri Bali Ram Bhagat.</u> 30.7.1968
Talks held with the U.S. officials in Delhi	Shri Yashpal Singh	<u>Shri Bali Ram Bhagat.</u> 31.7.1968
Czech-Soviet dispute and the efforts made by the Government of India in regard thereto.	Shri Kanwar Lal Gupta.	Shri Yashpal Singh <u>Shrimati Indira Gandhi</u> 1.8.1968
Judgment of the Supreme Court on Punjab Appropriation Act etc. and the reaction of the Government of India thereon.	Shri Madhu Limaye.	<u>Shri Y. B. Chavan /</u> <u>Shri P. Govinda Menon</u> 2.8.1968/ 21.8.1968
Revelation made in United States Congressional testimony released on the 18th July, 1968 in Washington that the University of California Sociology Research Project in the Himalayan Border Regions of India is financed by the Defence Department of the U. S. Government for collecting information of Defence interest for the U. S. A.	Shri Tridib Chaudhuri.	<u>Shri Bali Ram Bhagat.</u> 5.8.1968

1	2	3	4
11.	Serious discontent among the employees of Electricity Undertakings in the country following the Government's decision to unilaterally amend the interim recommendations of the Wage Board.	Shri S. M. Banerjee.	<u>Shri Jai Sukh Lal</u> 6.8.1968
12.	Reported assassination of the underground Naga leader Shri Kaito Sema.	Shri Samar Guha.	<u>Shri Surendra Pal</u> 7.8.1968
13.	Chairman of Awami League Action Committee Maulavi Farooq's pro-Pakistan speech at a public meeting at Anantnag in J & K on the 1st August, 1968.	Shri Rabi Ray	<u>Shri Y. B. Chava</u> 9.8.1968
14.	Reported decision to wind up the Indo Swiss Training Centre at Chandigarh.	Shri Prabhu Dayal Himatsingka.	<u>Shri Bhagwat Jha</u> 12.8.1968
15.	Reported administrative dispute between the Central Government and the Delhi Administration over the nomination of a Finance Member to the N.D.M.C.	Shri Yashpal Singh.	<u>Shri Vidya Char</u> 13.8.1968
16.	Pakistan's refusal to allow Indian police men to enter the Indian Enclaves within its territory.	Shri Surendra-nath Dwivedy.	<u>Shri Bali Ram</u> 14.8.1968
17.	Reported carrying of Indian Passport by some of the three persons responsible for hijacking an Israeli aircraft to Algiers.	Shri Hem Barua.	<u>Shri Surendra Singh.</u> 20.8.1968
18.	Reported trespassing of East Pakistan Riflemen into Indian territory at Samur Par, Kallasahar Sub-Division in Tripura and shifting of boundary pillars by them to areas well inside Indian territory.	Shri Benoy Krishna Daschowdhury.	<u>Shri Bali Ram</u> 23.8.1968

5. DIVISIONS

Number of Divisions held ... 23

6. FINANCIAL BUSINESS

A. RAILWAY BUDGET

(i) Supplementary Demands for Grants (Railways)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants in respect of the Budget (Railways) for 1968-69.	13.8.68	19.8.68	19.8.68

(ii) Demands for Excess Grants in respect of Railways

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of the Budget (Railways) 1965-66.	13.8.68	20.8.68	20.8.68

B. GENERAL BUDGET

(i) Supplementary Demands for Grants (General)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants in respect of the Budget (General) for 1968-69.	6.8.68	26.8.68	26.8.68

(ii) Demands for Excess Grants - Budget (General)

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of the Budget (General) for 1965-66.	20.8.68	26.8.68	26.8.68

C. BUDGET IN RESPECT OF STATE OF BIHAR

(i) Bihar Budget for 1968-69.

Subject	Presented on	General discussion on
*The Budget (Bihar) for 1968-69	9.8.68	24.8.68 26.8.68

(ii) Demands for Grants (Bihar)

Subject	Discussed on	Voted on
*Demands for Grants in respect of the Budget (Bihar) for 1968-69.	24.8.68 26.8.68	26.8.68

D. BUDGET IN RESPECT OF STATE OF UTTAR PRADESH

Supplementary Demands for Grants (Uttar Pradesh)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants in respect of the Budget (Uttar Pradesh) for 1968-69.	9.8.68	26.8.68 27.8.68	27.8.68

*Discussed together.

7 HALF-AN-HOUR DISCUSSIONS UNDER
RULE 55.

Subject	Name of Member	Date
Price of Indian tea in International Markets.	Shri Jyotirmoy Bosu.	24.7.1968
Presence of Pakistani experts to Farakka Barrage site.	Shri N. P. C. Naidu.	26.7.1968
Over-flying of Pakistan jets on Indian territory.	Shrimati Tarkeshwari Sinha	29.7.1968
Incidence of Tagore at Sahajadpur seized by East Pakistan Government.	Shri Samar Guha	31.7.1968
Contribution paid by Food Corporation of India	Shri Beni Shanker Sharma.	2.8.1968
Manufacture of Scooters.	Shri S. C. Samanta	5.8.1968
Prizes for freedom fighters in West Bengal	Shrimati Sucheta Kripalani.	7.8.1968
Supply of Tractors	Chaudhari Randhir Singh	9.8.1968
Man Goods and Equipment held by Pakistan	Shri Kanwar Lal Gupta	14.8.1968
Micha Industrial Complex	Shri Surendranath Dwivedy	23.8.1968
Other Ferrer's activities	Shri Raghuvir Singh Shastri	28.8.1968

8. DISCUSSIONS ON MATTERS OF URGENT PUBLIC
IMPORTANCE UNDER RULE 193

Subject	Name of Member	Date
Strike by the Newspapers employees	Shri S. M. Joshi	30.7.1968
Problems prevailing in the steel plants of the Hindustan Steel Limited which are likely to end up 1968-69 with a loss of Rs. 20 crores and failure of the management to enforce discipline and improve labour situation.	Shri D. N. Patodia	13.8.1968
Renewal of lease, by the West Bengal Government, of Calcutta Electricity Supply Corporation in contravention of the Industrial Policy Resolution	Shri Jyotirmoy Bosu	27.8.1968

9. MEMBERS

(i) Oath or affirmation :

Sl. No.	Name	Constituency	State	Language of oath/affirmation	
1.	Shrimati Ila Pal Choudhri	Krishnagar	West Bengal	English(oath)	23.
2.	Shri Dharnidhar Basumatary	Kokrajar	Assam	English(oath)	22.
3.	Shri Bindheshwari Prasad Mandal	Madhipura	Bihar	English (affirmation)	23.

(ii) Resignation :

Name	State	Constituency	Date of resignation	Date of announcement in the House
Shrimati Vijaya Lakshmi Pandit	Uttar Pradesh	Phulpur	8.7.68	22.7.68

(iii) Leave granted :

S.No.	Name of Member	Period for which leave granted.		
1.	Rani Lalita Rajya Laxmi	13.4.1968	to	3.5.1968
2.	Shri A. E. T. Barrow	22.7.1968	to	14.8.1968
3.	Shri Murasoli Maran	22.7.1968	to	30.8.1968
4.	Shri Kamalnayan Bajaj	22.7.1968	to	14.8.1968
5.	Maharani Vijayamala Rajaram Chhatrapati Bhonsale	16.4.1968	to	10.5.1968
		22.7.1968	to	14.8.1968
6.	Shri Kansari Halder	24.7.1968	to	26.8.1968
7.	Shri N. C. Chatterjee	22.7.1968	to	30.8.1968

10. (i) MOTIONS

Brief Subject	Under rule	Member	Date of discussion	Decision of the House
Statement regarding flood situation in the country.	342	Shri Arangil Sreedharan	12.8.58	Discussion not concluded
Approval of the conduct of the Deputy Prime Minister and the Prime Minister with regard to business connections of the Son/Private Secretary of the Deputy Prime Minister and Finance Minister.	191	Shri Madhu Limaye	19.8.68	Negatived
Statement made by the Prime Minister regarding entry of Armed Forces of U.S.S.R. and some other Powers of Warsaw Pact into Czechoslovakia.	342	Shri R. D. Bhandare	22.8.68	-
Statement made by the Prime Minister regarding U. N. Security Council resolution relating to Czechoslovakia.	342	Shri Surendranath Dwivedy	23.8.68	-
Question arising out of unprecedented drought conditions in Andhra Pradesh and parts of Mysore and Madras.	342	Shri P. Venkatasubbaiah	29.8.68	-
Resolution of the Government to meet the demands of the Central Government employees regarding need-based minimum wage and merger of D. A. with pay for arbitration.	191	Shri Kanwar Lal Gupta.	30.8.68	Negatived
Committee on Welfare of Scheduled Castes and Scheduled Tribes.	191	Shri P. Govinda Menon	30.8.68	Adopted as amended.

(ii) Motions for modification of statutory rules and regulations laid on the Table :

Sl. No.	Brief Subject	Under rule	Member	Date of Discussion	Decision of the House
1.	*Modification of Income-tax (Second Amendment) Rules, 1968	235	Shri S.S. Kothari	20.8.68	Adopted amend
2.	*Modification of Income-tax (Second Amendment) Rules, 1968.	235	Shri Abdul Ghani Dar	20.8.68	Withdrawn by leave of the House

(iii) Motions Under Rule 388

Sl. No.	Brief Subject	Member	Date on which motion moved / brought before the House.	Decision of the House
1.	Suspension of the first proviso to Rule 74 in application to the motion for reference of the Insurance (Amendment) Bill, 1968, to a Joint Committee of the Houses.	Shri Krishna Ghandra Pant	13.8.68	Adopted
2.	Suspension of Rule 388 in its application to the motion for concurrence in the recommendation of Rajya Sabha for reference of the Foreign Marriage Bill, 1963, to a Joint Committee, adopted by Lok Sabha on the 13th August, 1968.	Shri Mohammad Yunus Saleem,	28.8.68	Adopted

*Discussed together.

11. OBITUARY REFERENCES

Name and Particulars of Membership	Date of Death	Date on which reference made
Shri Mali Mariyappa, sitting Member of Lok Sabha.	25.5.68	22.7.68
Shri A. Nesamony, sitting Member of Lok Sabha.	1.6.68	22.7.68
Shri Harish Chandra Mathur, Member of the Constituent Assembly of India, Second and Third Lok Sabha.	12.6.68	22.7.68
Shri K. M. Vallatharas, Member of the First Lok Sabha.	30.7.68	31.7.68

12. PAPERS LAID ON THE TABLE

(i) By Government	540
(ii) By Private Members	Nil

13. PETITIONS

Presented by Members	...	3
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14. QUESTIONS OF PRIVILEGE

Brief Subject	Name of Member	Date on which motion moved/ discussed	Decision of the House
Question of privilege against the Deputy Minister and Minister of Finance allegedly making misleading statement in the House on the 30th April, while replying to debate on general motion on the Finance Bill.	Shri Madhu Limaye	24.7.68	After the Deputy Prime Minister made a statement on the subject, the Speaker withheld his consent to the raising of the question of privilege.

15. QUESTIONS ANSWERED

(i) Starred	801
(ii) Unstarred	6899
(iii) Short Notice	16

16. RESOLUTIONS

(1) Statutory Resolutions

Sl. No.	Subject	Article of Constitution	Member	Date of discussion	Decision House
1.	Approval of the Proclamation issued by the President in relation to State of Bihar.	356	Shri Vidya Charan Shukla	25.7.68	Adopted
* 2.	Disapproval of the Gold (Control) Ordinance, 1968	123	Shri Yashpal Singh	29.7.68	Withdrawn leave of House
** 3.	Disapproval of the Indian Patents and Designs (Amendment) Ordinance, 1968.	123	Shri N. Dandekar	9.8.68 12.8.68 13.8.68	Negative
4.	Approval of the continuance in force of the Proclamation in relation to the State of Uttar Pradesh.	356	Shri Vidya Charan Shukla	27.8.68	Adopted
5.	Approval of the continuance in force of the Proclamation in relation to the State of West Bengal.	356	- do -	27.8.68 28.8.68	Adopted
%6.	Approval of the Proclamation issued by the President in relation to State of Punjab.	356	- do -	29.8.68	Adopted

*Discussed together with motion for reference of the Gold (Control) Bill, 1968 to a Committee.

**Discussed together with (1) Indian Patents and Designs (Amendment) Bill, 1968 and Patents Bill, 1967 - motion for reference to a Joint Committee.

%Discussed together with the Punjab State Legislature (Delegation of Powers) Bill.

(ii) Private Members' Resolutions

Subject	Member	Date of Discussion	Decision of the House
Posts in civil and Military Departments.	Smt. Tarkeshwari Sinha.	3.5.68 (4th Session) 2.8.68	Withdrawn by leave of the House.
Priority for rural housing development in the Plans	Shri Surendra Kumar Tapuriah	2.8.68 14.8.68	Negated
Movement in Czechoslovakia to liberalise and democratise the political life.	Shri Surendranath Dwivedy.	14.8.68 30.8.68	Adopted.
Ending of anomalous status of Jammu and Kashmir and to bring the State at par with other Indian States.	Shri Atal Bihari Vajpayee.	30.8.68	Discussion not concluded.

17. STATEMENTS BY MINISTERS

Sr.	Subject	Name of Minister	Date
2		3	4
	Correcting the answer given on the 10th May, 1968 to Unstarred Question No. 10384 regarding Andaman and Nicobar Islands.	Shri K. S. Ramaswamy	26.7.68
	Prime Minister's visits to Singapore, Australia, New Zealand and Malaysia.	Shri Indira Gandhi	26.7.68
	Government business for the week commencing the 29th July, 1968.	Dr. Ram Subhag Singh	26.7.68
	Strike by the Newspaper employees	Shri Jai Sukh Lal Hathi.	29.7.68
	Government business for the week commencing the 5th August, 1968.	Dr. Ram Subhag Singh	2.8.68
	Cochin Shipyard.	Dr. V. K. R. V. Rao	7.8.68
	Correcting the reply given on the 23rd April, 1968 to Unstarred Question No. 8249 regarding Gramin Tel Sangh in Delhi.	Shri Dinesh Singh	9.8.68

Statements were laid on the Table.

1	2	3	4
8.	Fire in a Coach of train No.2 FTD passenger between Maripat Dadri stations of Northern Railway on the 7th August, 1968.	Shri C. M. Poonacha	9.8.68
9.	Correcting the answer given on the 26th July, 1968 to a supplementary by Shri D. N. Patodia on Starred Question No. 124 regarding 'Cut Price' business in Airlines tickets.	श्री Dr. Karan Singh	9.8.68
10.	Government business for the week commencing the 12th August, 1968.	Dr. Ram Subhag Singh	9.8.68
11.	Government business for the week commencing the 19th August, 1968.	Dr. Ram Subhag Singh	14.8.68
* 12.	Correcting the reply given on the 7th August, 1968 to Unstarred Question No. 3117 concerning article in "Observer" regarding Naga Rebellion.	Shri Bali Ram Bhagat	21.8.68
13.	Events currently taking place in Czechoslovakia.	Shrimati Indira Gandhi	21.8.68
14.	Certain change in the order of Government business for the 23rd August, 1968.	Dr. Ram Subhag Singh	23.8.68
15.	Government business for the week commencing the 26th August, 1968	Dr. Ram Subhag Singh	24.8.68
*16.	Correcting the replies given to Unstarred Question No. 2568 on the 5th August, 1968 regarding Family Planning Rules for Government Servants.	Dr. S. Chandrasekhar	26.8.68
17.	Correcting the replies given to Unstarred Question No. 3322 on the 14th December 1967 and Unstarred Question No. 2519 on the 4th March, 1968, regarding Income-tax Payers in Andaman and Nicobar Islands.	Shri Krishna Chandra Pant	26.8.68

* Statements were laid on the Table.

2	3	4
Correcting certain factual errors in the statement laid on the Table on the 19th August, 1968, in answer to Starred Question No. 539 regarding M. Ps. visits abroad.	Shri Morarji R. Desai	29.8.68
Correcting the reply given to Unstarred Question No. 1036 on the 26th July, 1968 regarding renewal of Licences of Commercial Pilots.	Dr. Karan Singh	30.8.68
Correcting the answers given on the 7th August, 1968 to certain supplementaries on Starred Question No. 361 regarding sale of spare aero-engines.	Shri M.R. Krishna	30.8.68

18. STATEMENTS UNDER DIRECTION 115

Subject	Member who raised the matter	Minister who replied	Date
Certain information given by the Minister of State for Home Affairs in the House on the 25th July, 1968 about death of a woman employee of Patna Medical College Hospital and incidents connected with strike by non-gazetted Bihar Government employees.	Shri Bhogendra Jha	Shri Vidya Charan Shukla	7.8.68
Certain information given by the Deputy Minister of External Affairs on the 7th August, 1968 in answer to supplementaries on Starred Question No. 362 regarding certain articles published in the 'Observer' about Nagaland.	Shri Kanwar Lal Gupta	Shri Surendra Pal Singh	28.8.68

Statements were laid on the Table.

19. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Subject	Minister/Member who made the personal explanation	Date
1.	Certain remarks made by Shri Abdul Ghani Dar on the 31st July, 1968 while asking a Supplementary Question on Starred Question No. 214.	Shri Abdul Gani Dar.	31
2.	Certain remarks relating to Shri Dinesh Singh made by Shri Atal Bihari Vajpayee in the House during the discussion on the Motion regarding the disapproval of the conduct of the Deputy Prime Minister and Prime Minister.	Shri Dinesh Singh	14
3.	Certain remarks relating to Shri K.V. Raghunatha Reddy made by Shri Atal Bihari Vajpayee in the House during the discussion on the Motion regarding the disapproval of the conduct of the Deputy Prime Minister and Prime Minister.	Shri K.V. Raghunatha Reddy.	14
4.	A letter referred to by Shri Madhu Limaye in the House on the 19th August, 1968.	Shri Morarji R. Desai	24
5.	Certain statement made by Shri J. B. Kripalani in the House on the 19th August, 1968.	Shri J. B. Kripalani.	21
6.	Certain statements about Shri Jyotirmoy Bosu made by Dr. Ram Subhag Singh in the House on the 20th August, 1968 during supplementaries on Short Notice Question No. 7 regarding allotment of Accommodation to M. Ps.	Shri Jyotirmoy Bosu	24
7.	Certain remarks made by Dr. Ranen Sen about Dr. Ram Subhag Singh in the House on the 20th August, 1968 during Supplementaries on Short Notice Question No. 7 regarding allotment of Accommodation to M. Ps.	Dr. Ranen Sen	24
8.	Certain remarks made by Shri Jyotirmoy Bosu about Dr. Ram Subhag Singh in the House on the 20th August, 1968 during supplementaries on Short Notice Question No. 7 regarding allotment of Accommodation to M. Ps.	Shri Jyotirmoy Bosu	24

20. MATTERS UNDER RULE 377

Subject	Member who raised the matter	Minister who made the statement	Date
Reported statement by the Deputy Prime Minister in the Congress Parliamentary Party Executive meeting about the Companies (Amendment) Bill relating to contributions by Companies to political parties.	Shri Madhu Limaye	Shri Morarji R. Desai.	2.8.68
Failure of the Government's policy vis-a-vis the aggression by the U.S.S.R. and some other Powers of Warsaw Pact against Czechoslovakia as evidenced by the resignation of Shri Asoka Mehta from the Council of Ministers.	Shri Nath Pai	-	23.8.68
Shri Madhu Limaye's motion relating to statements made on behalf of the Government in the affidavit filed before the Delhi High Court in a writ petition on the implementation of the Kutch Award.	Shri Madhu Limaye	-	29.8.68
Strike by the Newspaper employees.	Shri S.M. Banerjee	-	30.8.68
Reorganisation of Assam.	Shri G.G. Swell	Shri Y. B. Chavan	30.8.68

21. ANNOUNCEMENT BY SPEAKER

Subject	Date
Matter raised by Shri Yashpal Singh regarding withdrawal of his Res. Resolution moved by him on the 29th July, 1968.	1.8.68